

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 330

New IA-2053/2024 IA-5148/2021

In

IB-1694(ND)/2018

IN THE MATTER OF:

M/s. Flexituff Ventures International Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Trend Flooring Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 02.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli,
Ms. Jasleen Singh Sandha (Advs.)

For the Respondent : Mr. Sanidhya Kumar, Adv for R-2 in IA-5148.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-2053/2024:-

This is the Progress Report filed by the Liquidator, which is taken on record, subject to just exceptions.

IA disposed of.

IA-5148/2021:-

Learned Counsel appears for the Applicant. No one has appeared on behalf of the Respondent No. 1. The Respondent No. 1 has not filed reply affidavit, despite opportunities being granted vide order dated 25.10.2023 and 25.01.2024. Therefore, the right to file reply affidavit is closed.

List the matter on **09.05.2024** for arguments.

Sd/-

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)